

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

105

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JULY, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr P. C. Sen, Sr. Adv.
2) Mr Raj Ratna Sen
3) Mr Anishan Ray
4) Mr Anup Nath Bhattacharyya
5) Ms. Sreerama Biswas
for Respondents
Biswas
30/07/18

1) Abhrajit Mitra, Senior Advocate
2) Ratnafor Banerjee, Senior Advocate
3) D.M. Sircar, Advocate
4) Swarn Kanan, Advocate
5) Debayan Sen, Advocate
For Petitioners
D.Sa
30/7/18.

ORDER

Ld. Counsel for the petitioner and respondent is present.

Ld. Counsel for the applicant filed sur-rejoinder at the registry. It is recorded.

As requested and for want of time list it for hearing on 16/08/2018 at 12 o'clock.

(Jinan K.R.)
Member (J)

Sd